

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Government are not aware of any such cases. Information has, however, been sought from the Union Public Service Commission whose reply is awaited. Government have full confidence that the Commission will do everything in their power to expedite the process of recruitment for posts which are advertised.

युद्धोपकरण डिपो, गुड़गांव

*१०९५. डा० सत्यशायी : क्या रक्षा मंत्री यह बतलाने की कृपा करेंगे कि :

(क) युद्धोपकरण डिपो, गुड़गांव में स्थायी तथा अस्थायी कामकरों की संख्या क्या है ;

(ख) इन में से अनुसूचित जातियों से सम्बन्ध रखने वाले कामकर कितने हैं ;

(ग) क्या यह सत्य है कि इस महीने के आरम्भ में इस डिपो में छटनी हुई है ; तथा

(घ) अनुसूचित जातियों से सम्बन्ध रखने वाले छटे हुए कामकरों की संख्या क्या है ?

The Deputy Minister of Defence (Shri Satish Chandra): (a) (i) Permanent—Nil.

(ii) Temporary—496.

(b) 30.

(c) Yes.

(d) 10.

ARRESTS IN TRIPURA

480. **Shri Dasaratha Deb:** (a) Will the Minister of States be pleased to state the total number of persons arrested by police in 1952 and 1953 in Tripura?

(b) How many of them were given charge-sheet and how many of them are yet to be charge-sheeted?

(c) What is the number of persons (separately) (i) who have already been convicted, (ii) whose cases are still pending, (iii) who have been acquitted and (iv) whose cases have otherwise been disposed of in courts?

(d) How many of the arrests were due to land disputes?

(e) How many of the arrests were for political offences and how many for other criminal offences?

The Minister of Home Affairs and States (Dr. Katju): (a) 3,249.

(b) Charge sheets have been framed against 1,926 persons and 167 persons are yet to be charge-sheeted.

(c) The information is being collected.

(d) 765 persons.

(e) 72 persons were arrested in connection with political offences and 2,412 persons were arrested on account of criminal offences.

LAWRENCE SCHOOL., LOVEDALE

481. **Shri N. M. Lingam:** (a) Will the Minister of Education be pleased to state when the Lawrence School, Lovedale was handed over by the Government of India to an autonomous body?

(b) What is the constitution of the autonomous body?

(c) Has the constitution been amended at any time after it was first framed?

(d) If so, when and in what respects?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) 1st September, 1952.

(b) The Board of Administration consists of the following members:

(i) The Secretary to the Government of India, Ministry of Education, Chairman.